NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-334 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: Mitin Gupta Vs. M/s Applied Electro Magnetics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Mr. R. K. Gupta, Advocate

Mr. M. P. Sahay, Advocate

For the Respondent (s) : None

ORDER

There is no communication from the IBBI proposing the name of an IRP.

The Bench Officer is directed to take immediate steps for issuing notice.

To come up on 16th November, 2017.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)